

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 80 OF 2015 &
IA NO. 127 OF 2015**

Dated : 26th July, 2016

In the matter of:-

Ind Synergy Ltd.

... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.

... Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties,
list the matter on **8.08.2016.**

COURT MASTER